

(d) if so, the details thereof; and

(e) by when the report will be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) A representation has been received from the Julaha Bunkar Sangathan, Kamptee, District Nagpur regarding the problems being faced by the handloom weavers in that area.

(b) No, Sir. However, the schemes and problems relating to handloom weavers of different States are reviewed on quarterly basis in meetings of the Directors of Handlooms and officers of the office of the Development Commissioner for Handlooms visit the States from time to time.

(c) to (e). Do not arise.

Cotton monopoly scheme in Maharashtra

4230. SHRI BANWARI LAL PUROHIT: Will the Minister of TEXTILES be pleased to state:

(a) the present stock of cotton bales in the country;

(b) the proposal for cotton export and what is the international position about cotton prices.

(c) the recommendations of Dr. H.V. Hole Committee about strengthening of cotton monopoly scheme in Maharashtra State; and

(d) what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) Cotton stocks are reckoned at the close of the cotton year. The carry-over stock at the end of the current year viz. 31-8-1987, is estimated at 17 to 18 lakh bales.

(b) Under the long-term export policy on

cotton, 5 lakh bales of long and extra-long staple cotton and 50,000 bales each of Digvijay and Bengal deshi varieties would be exported per year for a period of three years continuously beginning from 1986-87. During the current cotton year 1986-87, a quantity of 4,57,357 bales of long and extra long staple cotton and 50,000 bales of Bengal deshi cotton was released for export. The prices of cotton in the international market are presently ruling higher than the domestic prices for most varieties.

(c) Government are not aware of the recommendations of Dr. H.V. Hole Committee, as the matter basically concerns the State Government of Maharashtra which operates the Cotton Monopoly Procurement Scheme.

(d) Does not arise.

Naxalite activities in Maharashtra

4231. SHRI BANWARI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether naxalite activities in the districts of Gadchiroli and Chandrapur in Maharashtra are on rise as reported in the 'Indian Express' dated 23 July, 1987;

(b) whether Union Government have given any directions to the State Government to tackle the Naxalite activities in the State;

(c) if so, the details thereof; and

(d) what other help Government propose to give to Maharashtra State to face Naxalite problem?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d). According to information available, there has been an increase in the number of incidents of left wing extremist violence in Gadchiroli and

Chandrapur districts of Maharashtra. Government have been in correspondence with the State Government in this regard and have requested the State Government to take necessary steps to contain the activities of left wing extremists.

Shifting of defence recruitment office from Calicut to Cannanore

4232. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of DEFENCE be pleased to state:

(a) whether any decision has been taken by Government to shift the Defence Recruitment Office from Calicut in Kerala to Cannanore; and

(b) if so, when the shifting is likely to be done?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):
(a) No, Sir.

(b) Does not arise.

Smuggling of cattle

4233. SHRIMATI MADHUREE SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sturdy bullocks and high breed cows are being smuggled from Bihar into Bangladesh;

(b) if so, the details thereof; and

(c) the steps taken to check this smuggling of cattle?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Agreement between India and Pakistan regarding military exercises

4234. SHRI SYED SHAHABUDDIN: Will the Minister of DEFENCE be pleased to state:

(a) whether there is an agreement, understanding, convention or protocol between India and Pakistan for mutual communication regarding military exercises undertaken in the border areas;

(b) whether such communication envisages information about the site and period of the exercise and the force level to be deployed;

(c) whether in actual practice some lacuna has been discovered in the agreed arrangement; and

(d) if so, the steps envisaged for remedying the lacuna?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):
(a) and (b). Yes, Sir. There is an informal understanding between the armies of the two countries for exchange of information on the movement of troops close to the borders. A hot line also exists between the Army Hqrs of both the countries for exchange of information.

(c) and (d). The current understanding and arrangements are considered adequate.

Promotion of Investigators

4235. SHRI N. DENNIS: Will the Minister of COMMERCE be pleased to state:

(a) the percentage fixed for promotion of Grade II Investigators as Grade I;

(b) The number of Grade I investigators who have been inducted into the Indian Economic Service so far; and